

Vegetables

1760. **Shri Bhabuti Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have developed any varieties of vegetables which can resist disease; and

(b) if so, how far these vegetables can be made available for consumption by general public

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Work for evolving high-yielding and disease-resistant varieties of vegetables is in progress at the I.A.R.I., New Delhi, and in the States of Punjab, U.P., Andhra Pradesh, Bombay, West Bengal and Jammu and Kashmir, but so far no disease resistant varieties have been evolved.

(b) Does not arise.

Reversion of Officiating Accounts Stock Verifiers

1770. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Central Railway have recently reverted certain unqualified officiating Accounts Stock Verifiers as Clerks Class II;

(b) if so, the number of such reverted persons; and

(c) the number of years they have served as officiating Accounts Stock Verifiers?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes. Due to paucity of qualified Stock Verifiers some of the unqualified Clerks Grade II were promoted temporarily on the condition that they would be replaced by qualified Stock Verifiers as and when the latter become available. As qualified Stock Verifiers have since become available, the unqualified staff were reverted.

(b) 21.

(c) Varying between 1 year and 3 months to 4 years and 4 months.

Parcel Express from Arakonam to Bombay

1771. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Railways have stopped the running of 'Parcel Express' from Arakonam to Bombay;

(b) if so, the reasons therefor; and

(c) whether the Mango Exporters Association have represented to Government against this step?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The reference is presumably to the daily coaching special (Parcel-cum-Goods mixed) run from Arakonam to Raichur during 1957, when one of the scheduled Goods trains running from Arakonam to Raichur was nominated as coaching special and apart from clearing mango traffic booked at coaching rates, through loads booked at goods rates were also cleared to the extent room was available by these trains.

The service provided by the coaching special was not, however, satisfactory, as the transit time was unduly heavy between Arakonam and Raichur and difficulty was experienced in repacking the mango vans and despatching the consignments onwards from Raichur without delay. During this year, the coaching special was not introduced but satisfactory alternative arrangements were, however, made by fixing quotas for the various stations for the clearance of mango traffic.

(c) Representations were received for the abolition of all quotas for booking of mangoes. Revised arrangements were, therefore, made with effect from 27th June, 1958. Under this system, all stations were permitted to book mango traffic freely on nominated days. Much larger volume of mango traffic had been cleared both in wagon loads and in 'Smalls' during the mango season in 1958 as compared with that

of 1957, as indicated below:—

	Wagon loads		Smalls in terms of Baskets	
	1957	1958	1957	1958
Coaching	40	866	390,834	411,285
Goods	447	822	Nil	140

Khas Land in Belonia (Tripura)

1772. Shri Bangshi Thakur: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that more than 300 acres of khas land are in unauthorised occupation for about 20 years under Mouharipur Tehsil Belonia of Tripura;

(b) whether there is any proposal submitted to the Tripura Administration for the distribution of the khas lands among the landless peasants including tribals, minorities and refugees; and

(c) if so, the steps Government propose to take in this regard and when?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No. Out of about 290 acres of Government Khas Land in that Tehsil, the major portion has been in unauthorised occupation since 1939.

(b) No.

(c) Does not arise.

Sullage Water Drain in Daryaganj, Delhi

1773. Shri Radha Raman: Will the Minister of Health be pleased to state:

(a) whether it is a fact that a big uncovered sullage water drain passes

Delhi Gate and Bela Road and its stinking smell is causing great inconvenience to the residents of Daryaganj and also to the general public; and

(b) if so, the action taken in the matter?

The Minister of Health (Shri Karmarkar): (a) and (b). Till the morning of June 24, 1958 this drain carried a huge quantity of sewage and surlage from the surcharged sewers going from Old Delhi to New Delhi. As a result of systematic and thorough cleaning by mechanised sewer cleaning machine, the overflow of sewage in this drain has been stopped since that date and the stinking smell has been considerably reduced.

Jack Fruit

1774. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state the total production of Jack Fruit in each State during the years 1956-57, 1957-58 and 1958-59, so far?

The Minister of Food and Agriculture (Shri A. P. Jain): Year-wise figures of production of Jack Fruit in each State are not available. A statement showing the approximate annual production in each State is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 10.]

Collision of a Passenger train with a Crane

1775. Pandit D. N. Tiwary: Will the Minister of Railways be pleased to state:

(a) the circumstances under which the brake-van of a passenger train collided with a crane working at Andul Station (Eastern Railway) and seriously injured several persons on the 23rd May, 1958;